

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) and (b) In consultation with the concerned Ministries and UPSC, it has been decided not to change the existing rules, since the objective stands achieved by an amendment issued on 21.6.1995 according to which, approved service would be reckoned from a 'National' date of 1 st July of the year in respect of Assistants' Grade, and not from the actual date of appointment in that Grade.

(c) Does not arise.

**Funds for the Development of Electronics**

1334. SHRI JANARDAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) the total allocation of funds for the development of electronics during the Eighth Five Year Plan and the current year;

(b) the share of Bihar and Gujarat out of the above allocations;

(c) the details of the projects started during the current year and those to be started during the remaining period of the Eight Five Year Plan in both the States; and

(d) the details of proposals for foreign and private investment approved for this sector in both the States?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE & TECHNOLOGY (PROF. YOGINDER K. ALAGH): (a) The Central Government outlay for development of electronics during the, current year and the VIII Plan is as follows:

Period	
1995-96	Rs. 147 Crores. (Gross Budgetary Support)
VIII Plan Outlay	Rs. 588 Crores

(b) There is no specific allocation of Central Outlay Statewise in the electronics sector. The Department of Electronics allocations from the

Central Outlay, its resources on various projects/programmes depending upon the requirement of the Electronics Industry which is decided\* by various expert Councils and Committees. Such projects and Programmes are in the nature of infrastructure setting up or sponsored projects for specific technology development for manpower development.

(c) The details of the various projects/programmes supported by the Department of Electronics so far in Bihar and Gujarat during the VIII Plan are given in the Statement enclosed (*See below*).

(d) During the period 1993-96, 7 proposals involving foreign direct investment were approved for electronics units in the State of Gujarat for manufacture of. Blank Video Cassettes, Compact Disc and Compact Disc Drives, Copper Foils, Electronic Equipment and Computer Software Development under the Electronics Hardware Technology Park and Software Technology Park Schemes as well as the domestic sector and 100% EOU Scheme.

One proposal for setting up of 100% EOU for Software Development has been approved in Bihar State.

**Statement**

*Project/Programme supported by the Department of Electronics in Bihar and Gujarat during VIII Plan.*

Bihar

Sl. No.	Project/Programme
—	Electronics Test and Development Centre (ETDC), Patna
—	Appropriate Automation Progrotion Programme (AAPP) Centre, Ranchi
—	Electro Medical Equipment Maintenance Centre, Beltron
—	Automation of Hood Annealing Furnace RDCIS, at Rourkela Steel , Plant, Ranchi
	Development of on Line Width Monitoring System for Rolled Product in Steel Plants, RDCIS, Ranchi

Gujarat

SI. No: Project/Programme

Infrastructure Related:

1. Software Technology Park, Gandhi Nagar.
2. Electronic Test and Development Centre, Baroda.

Sponsored Technology Development Projects:

3. Development of low cost Doppler VHF Omni range (DVOR) and Conventional VOR (CVOR) System, Gujarat Communications Electronics Limited (GCEL), Baroda.
4. Farmer Information System prototype development-phase I. Institute for Studies and Transformation (IST), Ahmedabad.
5. Development of Cotton Fibrous Web Analyser through Digital Image Processing Technique, ATIRA, Ahmedabad.
6. Jute Instrumentation programme, ATIRA, Ahmedabad.
7. Textile Instrumentation programme, Ahmedabad Textile and Industries Research Association (ATIRA), Ahmedabad.

Manpower Development Related:

8. Computer Education covering B. Tech, M. Tech., Master of Computer Application (MCA), Post Graduate Diploma Computer Application (PGDCA), Post Polytechnic Diploma Computer Application (PPDCA) and Data Entry Operator/Programmer, 24 Institutions.

9. DOE-UGC Programme for M. Sc. Electronics, 4 locations.
10. World Bank assisted Project for Manpower Training-Integrated Manpower Development with appropriate Competence and Training (IMPACT), 2 Institutions in Baroda & Ahmedabad.

Others:

11. Vivak Darpan, 52 Locations.

[The Deputy Chairman *in the chair*]**PAPERS LAID ON THE TABLE****Report of the Comptroller and Auditor General of India**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLIRAMAIAH) Madam, on behalf of SHRI BIRENDRA PRASAD BAISHYA: I lay on the Table under clause (1) of article 151 of the Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India—Union Government—[No. 21 (commercial) of 1995] relating to Steel Authority of India Limited (Rourkela Steel Plant). *[Placed in Library See No. LT-166/96]*

**Report and accounts (1994-95) of Indian Vaccines Corporation Ltd. Gurgaon; Bharat Immunologicals and Biologicals Corporation Ltd., Bulandshahr; and Nuclear Power Corporation of India Ltd. Mumbai**

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGENDRA K. ALAGH) Madam I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Sixth Annual Report and Accounts of the Indian Vaccines Corporation Limited, Gurgaon, Haryana, for the year 1994-95, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

*[Placed in Library See No. LT-155/96]*

- (ii) (a) Sixth Annual Report and Accounts of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr,